

**NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

CP (IB)-1489(MB)/2017

CORAM:

SHRI. B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI. RAVIKUMAR DURAISAMY
MEMBER (T)

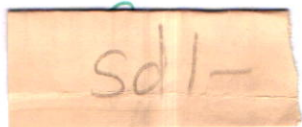
ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **03.04.2018**

NAME OF THE PARTIES: Mitcon Consultancy & Engineering Services
v/s.
Sankleeha Constructions Pvt. Ltd.

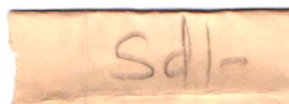
SECTION OF THE COMPANIES ACT: I & B Code 2016.

ORDER

At request of the Petitioner's Counsel, list this matter on **17.04.2018**, for reporting settlement.



RAVIKUMAR DURAISAMY
Member (Technical)



B.S.V. PRAKASH KUMAR
Member (Judicial)